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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 465/(MAH)/2017
I.A. No. 71/2017

CORAM:

Present:

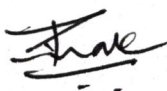
SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: Dalip Singh Tuli & Ors.
V/s.
Tuli Hotels Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS Pinkush Jainwal	for Respondents R ₂	
2	CS RITESH MAHAJAN	for Respondents NO. 2	
	Adv. Prathmesh Kamat	for	
	Adv. Zoeb Cotlewala	Petitioners	
	Adv - Pinak A. Bhagwat		

ORDER

IA No.71/2017 in CP No.465/241-242 /NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)